

Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Jammu/Srinagar

Notification
Jammu, the 10th of November, 2020

S.O. 342 - In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Lieutenant Governor is hereby pleased to direct that after sub-rule(4) of rule 10 of the Jammu and Kashmir Government Employees Conduct Rules, 1971, the following sub-rule shall be added; namely:-

"5 (i) Notwithstanding anything contained in any other law for the time being in force, no member of Medical or Paramedical Staff of the Sher-i-Kashmir Institute of Medical Sciences, Srinagar shall indulge in private practice in any manner.

ii) In case any member of Medical or Paramedical Staff of the Sher-i-Kashmir Institute of Medical Sciences, Srinagar is proved to have acted in breach of sub-rule (i), it shall amount to misconduct attracting major penalty, besides he shall be liable for criminal prosecution under the relevant provisions of law.

By order of the Lieutenant Governor.



(Manoj Kumar Dwivedi) IAS

Commissioner/Secretary to the Government

No.GAD(Adm) 129/2015

Dated: 10.11.2020

Copy to the:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioners/Secretaries to Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Chairperson, J&K Special Tribunal.

10. Divisional Commissioner, Jammu/Kashmir.
11. Director General, J&K Institute of Management and Public Administration and Rural Development.
12. Director/Ex-officio Secretary to Government, Sher-i-Kashmir Institute of Medical Sciences, Srinagar.
13. All Deputy Commissioners.
14. Director Information, J&K.
15. All Heads of the Departments/Managing Directors/Secretary, Advisory Boards.
16. Secretary, J&K Public Service Commission/SSB/BoPEE.
17. Director Estates, J&K.
18. Private Secretary to the Lieutenant Governor.
19. Director, Archives, Archaeology and Museums, J&K.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Advisor (F)/(B)/(BK) to the Lieutenant Governor.
23. Private Secretary to the Commissioner/Secretary to the Government, GAD.
24. In-charge website.

